For good yields, the fertiliser requirement af Padma is 80 Kg. N, 40 Kg. P₂ 0₅ and 40 Kg. K₂ per hectare in Kharif season and double these quantities in the Rabi season. So far as the water requirement of the variety is concerned, a minimum of 34 inches of water in Kharif and 37 inches in Rabi seasons is necessary. Preliminary sti dies carried out indicated that in saturated soil moisture conditions, Padma performed better than IR-8, and under saline conditions, the reduction in its yield was less as compared to other varieties.

Wrdlen Answers

- (c) The variety is being multiplied by the National Seeds Corporation during the current Rabi
- (d) The variety will be helpful in meeting ths objectives of the High Yielding Varieties Programme; no tangible revisions of the programme would be necessary.
 - (e) Does not arise.

RESETTLEMENT OF PEOPLE AT KULTI

898. SHRI KRISHAN KANT: Will the Minister of LABOUR AND REHABILI TATION be pleased to state :

- (a) whether Government have decided to get the Kendua Bazar township near the Indian Iron and Steel Company's works at Kulti vacated because of continued; danger to the area by subsidence of land;
- (b) if so, the place where they are likely to be settled?

THE MINISTER OF STATE IN THE MINISTRY LABOUR, EMPLOY-MENT REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) These matters fall within the province of the State Government and are being considered by them.

WAGE BOARD FOR FERTILIZERS AND HEAVY CHEMICALS

899. SHRI NAND KISHORE BHATT Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether the Wage Board on Fertilizers and Heavy Chemicals has submitted its report; and
- (b) if so, what are its unanimous recommendations and what steps Government propose to take to get the same imple-mented?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b Yes. Copies of Government's Resolution

giving a summary of the Wage Board's recommendations and Government's decisions thereon, were placed on the Table of the Sabha on the 18th November, 1968. Copies of the report have also been supplied to the Parliament Library. The State Governments have been requested to secure implementation of the recommendations accepted by the Government.

to Ouestions

MAN DAYS LOST DUE TO STRIKES ETC

900. SHRI M. V. BHADRAM: SHRI YELLA REDDY:

Will the Minister oi' LABOUR AND REHABILITATION be pleased to state:

- (a) the man days lost due to strikes, lockouts and lay off, industry-wise, during 1968; and
- (b) the number of strikes in which wage-increase was the main demand of the workers?

THE MTNISTER OF STATE IN THE MINISTRY AND LABOUR, EMPLOYMENT REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) The required information in respect of strikes and lock-outs is given in the attached statement (See below). Similar information is not available in respect of lay-offs.

(b) The information is being compiled and will be laid on the Table of the House as soon as possible.

STATEMENT

4111111111			
S. No.	Name of Industry -	Man days lost during 1968 due to	
		Strikes	Lock-outs
	girculture, Fo- stry, fishing etc.	340,352	34,053
2, M	ining and uarrying	866,138	234,903
3. M	anulacturing	5,325,454	5,680,085
4. Construction		42,412	-, ,, -
· W	ectricity, Gas, ater and Sani- ry Services	267,159	••
6. Commerce		41,517	
Co (or	ansport and ommunications ther than orkshops)	668,016	85,657
	rvices	74,04 0	16,708
9. O		103,709	53,538
	TOTAL .	7,728,797	6,104,944

-The above information is provisional based on returns received upto and 4-2-1969.